IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

13. **C.P. (IB)/1142(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **20.03.2024**

NAME OF THE PARTIES: Aditya Birla Finance Limited
Vs.
Narang Developers Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Mr. Rohit Gupta a/w Ms. Ashrita Anand Chindarkar i/b Katariya & Associates, Ld. Counsel for the Financial Creditor present. Mr. Amir Arsiwala a/w Ahmed Chunawala, Ld. Counsel for the Corporate Debtor present.

2. Heard Ld. Counsel for both the parties. **Reserved for Orders**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

20.03.2024 / *Bmb*